## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP 108(ND)/2014

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE COMPANY: Laghuna Holding Pvt. Ltd. Vs. Edenpark Hotel Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
were transferred to the same format of the same of				OTOTAL OTOTAL

For the Petitioner:

Mr. Virender Ganda, Sr. Advocate with

Mr. Vipul Ganda, Mr. Tarun Mehta, Ms. Shelly

Khanna and Mr. Mayank Srivastav, Advocates

For the Respondent:

Mr. P. V. Kapur, Sr. Advocate with

Mr. Pawan Sharma, Ms. Divya Bhalla, Mr. Siddharth Aggarwal, Mr. Anuj Shah and Ms. Nripi Jolly,

Advocates

## ORDER

A request for a Passover is being made, which cannot be accommodated. All pending applications be listed for disposal along with the main petition on 20th March, 2018.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)